NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S)

: M/s Navrang Shipping Private Limited & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. ARAVIND ADVOCATE FOR PETITIONERS. R. Flensy.

<u>ORDER</u>

Counsel representing both the parties present and prayed time for submitting final arguments. Time extended at their request. Put up on <u>08.06.2017 at 10.30</u>

A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)